

sion of existing spinning units are considered on merits in the light of the existing policy for grant of fresh licences in the spinning sector.

(b) and (c). An application for licence for expansion of spinning capacity from M/s Kathaye Cotton Mills, Alwaye, Kerala has been rejected by the Secretariat of Industrial Approvals. Their appeal against the rejection is under consideration.

(d) and (e). Guidelines for issue of new licences in the spinning sector has been framed keeping in view the tentative projected requirements of additional spinning capacities during the Seventh Five Year Plan and the fact that there exists a large number of valid permits issued under the previous Delicensing Scheme.

India to Launch Commercial Campaign in France and USA about its Industrial Potential etc.

4779. SHRI K.S. RAO : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have decided to launch a commercial campaign in France and U.S.A. to make people aware of India's industrial potential and the variety of goods that it can offer in the wake of festivals in those countries ; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) and (b). Yes, Sir. The details of the programme are being worked out.

Revision of Wages of Workers of NTC Azamjahi Mills, Warangal

4780. SHRI C. JANGA REDDY : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether a 'Wage Committee' was formed to go into the question of revision of wages of the workers of the National Textiles Corporation Azamjahi Mills, Warangal ;

(b) if so, the progress in this regard so far ; and

(c) when the Committee's work is likely to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) :

(a) While no such Committee has been set up exclusively for Azamjahi Mills, Warangal, it is learnt that the Govt. of Andhra Pradesh has set up a Tripartite Committee to go into the wage, D.A. and other conditions of service of textile mills in Andhra Pradesh.

(b) and (c). Since no such Committee has been set up by the Govt. of India for the NTC, the question of progress in this regard does not arise.

Medical Reimbursement by Minerals and Metals Trading Corporation

4781. SHRI RAM PUJAN PATEL : Will the Minister of COMMERCE be pleased to state :

(a) the amount paid by the Minerals and Metals Trading Corporation, New Delhi as medicals reimbursement charges to its employees during January 1984 to July 31, 1985 (month-wise);

(b) whether Government propose to cover the employees of the Minerals and Metals Trading Corporation under the Central Government Health Scheme; and

(c) the steps M.M.T.C. management propose to take to check the misuse of present system of medicals scheme with details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) A statement-I showing month-wise expenditure on account of medical reimbursement in respect of employees of M.M.T.C.'s Corporate office, New Delhi for the period 1-1-1984 to 31-7-1985 is given below,

(b) No, Sir.

(c) A statement-II is given below.